

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 20th May, 2016

TIME: 10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Appeal No. 03/2016(CZ)	Santosh Kumar Pandey Vs. MP SEIAA & Anr.	Mr. K.P.Shrivastav, Adv. Mr. Shrey Raj Saxena, Adv. Ms. Parul Bhadoria, Adv.	
2.	Appeal No. 05/2016(CZ) (M.A.No.238/16)	M/s Ramnik Power & Alloys Vs. Central Pollution Control Board & 2 Ors.	Mr. Dharamveer Sharm, Adv.	
FOR HEARING				
3.	Original Application No. 57/2015 (CZ)	Ajay Sharma Vs. M/s Chirayu Foundation, through its Secretary & 6 Ors.	Mr. Ajay Sharma, Applicant Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv. Ms. Parul Bhadoria, Adv. Mr. Purushendra Kaurav, Adv.	
4.	Original Application No. 54/2016(CZ)	Amrik Singh Vs. M/s S.D.Bansal Iron and Steel & Ors.	Mr. Siddharth Nair, Adv.	
5.	Original Application No. 46/2016(CZ)	Nature Club of Rajasthan Vs. Union of India & 6 Ors.	Mr. Ayush Dev Bajpai, Adv.	
FOR COMPLIANCE				
6.	(M.A.No.240/16) in Appeal No.44/2015(CZ) (M.A.No.187/16) (M.A.No.188/16)	Nature Club of Rajasthan Vs Union of India & 7 Ors	Mr. Ayush Dev Bajpai, Adv. Mr. Sandeep Singh Shekhawat, Adv. Mr. A.K.Sharma, Senior Adv. Mr. Rohit Sharma, Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in